

[Print](#)**Defective Case Register from 2024-11-22 to 2024-11-22**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/35031/2024	SOUMENDRA PATTANAIK	2024-11-22	Name of the prosecutrix / informant shall not be reflected in the petition, as per standing order no.3 dtd.9-7-2024.Then S.R. WILL BE MADE.
2	D-MATA/48809/2024	SOUBHAGYA SWAIN	2024-11-22	Name of father of deponent is left blank in IA
3	D-CRLA/34923/2024	ACHYUTANANDA ROUTRAY	2024-11-22	Date of disposal of impugned judgment seems to be wrong at page 4.(ii)Brief not page marked.
4	D-CRLA/34977/2024	SUJATA JENA	2024-11-22	Age of appellant be reconciled as per trial court judgment.
5	D-WP(C)/48606/2024	NIRANJAN BISWAL	2024-11-22	Legible copy of page-26 and 48 to be filed
6	D-CMP/45468/2024	PRAMODA KUMAR MISHRA	2024-11-22	Certified copy of order under annexure -1 filed, but not page marked
7	D-WP(C)/48619/2024	PRABODHA CHANDRA NAYAK	2024-11-22	Petition not correctly addressed to Honorable Court
8	D-BLAPL/34981/2024	BIJAY KUMAR BEHERA	2024-11-22	Spl.Judge(Pocso)-cum-Addl. Sessions Judge, Bhubaneswar mentioned in Annexure 2 does tally with Cause title.
9	D-CRLMC/34911/2024	CHANDRAKANTA NAYAK	2024-11-22	1.Occupation of the deponent not furnished in affidavit.2.Copy of charge sheet to be filed.
10	D-CRLMC/34836/2024	SARAT KUMAR JENA	2024-11-22	1. This case related to sexual offence the name of victim and victim address deleted from the petition as per the standing order 3 /2024 and put up for SR thereafter.
11	D-CRLMC/34809/2024	AUROVINDA MOHANTY	2024-11-22	1. Date of order not correctly furnished in sl.no.10 in index page and last line in para no.14 of the petition. 2. Page nos 21 and 22 not legible
12	D-WP(C)/48453/2024	AMIYA KUMAR TARAI	2024-11-22	1. Date mentioned under Annexure-2 not tally with the averment of writ petition, index and Book marks index.3. Synopsis and Date chart not sign by the filing advocate
13	D-WP(C)/48942/2024	AKSHAYA KUMAR NAYAK	2024-11-22	1.Authorization with regard to swear affidavit on behalf of the another petitioner not furnished.2.Occupation of the deponent not furnished in affidavit.
14	D-BLAPL/34895/2024	KURESH PRASAD DASH	2024-11-22	1.Date of ps case does not tally cause title and body of petition.
15	D-WP(C)/48641/2024	SUDEEP KUMAR SARANGI	2024-11-22	The name of the parties in vakaltnama not correctly furnished.
16	D-CRLMC/34841/2024	TUSAR KUMAR MISHRA	2024-11-22	1. Page no.15 repeated twice. 2. Page no. 46 not legible.
17	D-BLAPL/34897/2024	SUDEEP KUMAR SARANGI	2024-11-22	Provision of law incorrectly furnished .2 Though affidavit made on 17.11.24 but Deponent signed 18.11.24 and date of

				certificate mentioned 18.11.24. 2. Page no 9 not legible .3. U/S mentioned incorrectly in assessment slip .
18	D-WP(C)/48643/2024	BIJAYA KUMAR BEHERA 1	2024-11-22	Pages under Annexure-4 not properly arranged.
19	D-WP(C)/48618/2024	LAXMI NARAYAN RAYATSINGH	2024-11-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Legible copy of page-26 to 28 to be filed.2.Mobile number of all the counsel in vakaltnama not furnished.
20	D-MACA/48950/2024	PRASANTA KUMAR MAHALI	2024-11-22	Period of Delay 9 days.
21	D-WP(C)/48745/2024	SUKANTA KUMAR MISHRA	2024-11-22	Legible copy of page-84 and 85 to be filed.
22	D-CRLMP/34921/2024	TAPOBANTA BARIK	2024-11-22	20-VERNACULAR CERTIFICATE NOT FURNISHED.
23	D-ABLAPL/35083/2024	RAKESH KUMAR SARANGI	2024-11-22	1. Page no.7 not neat and legible.
24	D-CMP/45848/2024	GOKHA BEHERA	2024-11-22	In para -1 OF C .M .P , affidavit and declaration in place of c ,m .p it is written C.M. A
25	D-CRLA/34989/2024	BADRI NARAYAN MOHAPATRA	2024-11-22	Date of impugned Jt. not furnished in the being aggrieved and prayer
26	D-MACA/48764/2024	PRAKASH KUMAR MOHANTY	2024-11-22	put up for SR after filing of c.copy of judgment
27	D-CRLMC/34828/2024	PULAKESH MOHANTY	2024-11-22	1. Certified copy of annex-4 not filed. 2. Annexure not correctly mentioned on 2nd line para no.4.
28	D-BLAPL/35045/2024	SATYA NARAYAN MISHRA 4	2024-11-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 15 and 16 ,19 to 27 and 30 to42 not neat.Name of lower court not correctly mentioned in cause title.
29	D-CRLA/35023/2024	RABINDRA NATH BARIK	2024-11-22	Vakalatnama Not properly stamped. L .A .A fees of Rs .10/ and A .W F(Hologram) of Rs .50 /not paid .
30	D-CRLMC/34823/2024	BISWAJIT NAYAK	2024-11-22	1. Deponent nos 2 and 3 not executed on V.nama. 2. Name and address of ops. nos. 2 and 3 not furnished on V.nama. 3. Authentication fee Rs.3.30/- to be paid
31	D-CMP/48678/2024	JATINDRA KUMAR MOHAPATRA	2024-11-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Anx.2 is not legible.
32	D-BLAPL/35080/2024	SAROJ KUMAR PADHI	2024-11-22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.As per index, Annexure-4 not described in the petition.2.Rejection order in Spl.G.R.Case No.93 of 2024 not tally with cause title.

33	D-ABLAPL/34944/2024	SURAJ MOHANTY	2024-11-22	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
34	D-BLAPL/35084/2024	SAROJ KUMAR PADHI	2024-11-22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.As per index, Annexure-4 not described in the petition.2.Rejection order in Spl.G.R.Case No.93 of 2024 not tally with cause title
35	D-WP(C)/47226/2024	DR. BINODA KUMAR MISHRA	2024-11-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure no 3 and 4 indicated page no 16 and 18 instead of page no 15 and 17 and date of Annexure 1 does not tally with index and Averments.
36	D-CRLMC/34834/2024	SIDHARTHA DAS	2024-11-22	1. This case related to Sexual Offence the name of victim and victim address (op no. 2) deleted from the petition as per the standing order 3 /2024 and put up for SR thereafter.
37	D-BLAPL/35093/2024	TAPAN KUMAR SWAIN	2024-11-22	Names of the Parties not correctly furnished in V>Nama.
38	D-WP(C)/48689/2024	PRONoy MOHANTY	2024-11-22	3-AUTHENTICATION FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. A.fee of Rs3.30/- to be paid .
39	D-WP(C)/48757/2024	SATYA SUNDAR KANUNGO	2024-11-22	I.A. is not page marked.
40	D-MATA/48801/2024	ACHYUTANANDA PATTANAIK	2024-11-22	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 59 days
41	D-RSA/48357/2024	SOUMYA MISHRA	2024-11-22	1.C.copy under Annexure-1 not filed. 3.RFA NO mentioned in the Annexure-2 does not tally with the Index.
42	D-CMP/48746/2024	SURESH CHANDRA PRADHAN	2024-11-22	3-AUTHENTICATION FEE IS DEFICIENT. 8-CAUSE TITLE NOT IN ORDER. A.Fee of Rs. 9.90 not paid .All the parties before the court below are not made parties in this case.
43	D-WP(C)/48690/2024	DEBASISH HAZRA	2024-11-22	1.Receipt Showing Serv.copy To ct not Filed.
44	D-WP(C)/48527/2024	MANAS PATI	2024-11-22	Date mentioned under Annexure-2 not tally with the Averment and Index of the writ petition and Book mark index.
45	D-RSA/47558/2024	ASHIS KUMAR MISHRA	2024-11-22	1.Deficit court fee of Rs. 7172.25 not paid. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 2/- paid. Decree Rs. 4.50 not paid 3. Undertaking for translated copy of oriya annexures not furnished
46	D-ABLAPL/34999/2024	GHANASHYAM MUDULI	2024-11-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page 13 not legible.
47	D-CRLREV/35050/2024	RAKESH BEHERA	2024-11-22	Good ground certificate not furnished.
48	D-RSA/48784/2024	AKSHAYA KUMAR SAHOO	2024-11-22	8-CAUSE TITLE NOT IN ORDER. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Period of Delay 17 days 2. Respondent-7 being dead in the lower Appellate Court wrongly impleaded as party in the memo.of Appeal.
49	D-ABLAPL/35025/2024	BIBHUTI RANJAN MOHANTY	2024-11-22	1. As per index, Annexure-2 not described in the petition.
50	D-BLAPL/35049/2024	SURYAKANTA DWIBEDI	2024-11-22	As per index, page no.18 not available.
51	D-CMP/48822/2024	BRUNDABAN ROUT	2024-11-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Undertaking for translated copy of oriya annexures not furnished.
52	D-RSA/48680/2024	AJIT CHANDRA MOHAPATRA	2024-11-22	1.Court Fee Rs.4485/-Payable.Paid Rs.6/-only.D.C F of Rs.4479/- not paid being S.C. exempted. Caste Certificate not filed 2. Date of Trial Court Judgment and Decree does not tally with the Index.
53	D-ABLAPL/35043/2024	JAYADEBA BEHERA	2024-11-22	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED In synopsis G.R Case No and P.S Case no indicated same
54	D-CMP/48747/2024	PRASANTA KUMAR MOHANTY (2)	2024-11-22	Code number not correctly furnished.
55	D-ABLAPL/35068/2024	BHABANI SANKAR MISHRA	2024-11-22	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
56	D-ABLAPL/35070/2024	BHABANI SANKAR MISHRA	2024-11-22	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED G.R case No.not mentioned.
57	D-ABLAPL/35102/2024	KARTIK CHANDRA TRIPATHY	2024-11-22	Page marking not correct in index and Book mark as per petition.
58	D-WP(C)/48532/2024	NIRANJAN NAYAK	2024-11-22	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Page no 14 and 15 not neat and legible

59	D-RSA/48821/2024	SHAMBHU CHARAN NATH SHARMA	2024-11-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Deficit court fee of Rs. 13,500/- not paid. 2.H.C.B.A. fee of Rs. 50/- not paid.
60	D-BLAPL/34267/2024	SANTOSH KUMAR SAMANTARAY	2024-11-22	1. As per rejection order under Annexure-2 in Spl.G.R.No.29/24 not mentioned in the cause title.2. T.R.Case No.86/2024 reflected in BLAPL petition but not in rejection order.
61	D-BLAPL/35103/2024	SUBRAT KUMAR NAYAK	2024-11-22	As per rejection order B.A no. not correct in index and Book mark.
62	D-ABLAPL/35090/2024	PRASANTA KUMAR MOHANTY (2)	2024-11-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
63	D-BLAPL/35022/2024	OM PRAKASH SARAN	2024-11-22	Page marking not correct in index and Book mark.
64	D-BLAPL/35026/2024	BISWORANJAN SWAIN	2024-11-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Seal of Jailor not furnished in Vnama.
65	D-CRLMC/34892/2024	SUSANTA KUMAR BARAL	2024-11-22	1.Page nos.14,46,57 , 59 not neat and legible.
66	D-WP(C)/48881/2024	ASIT KUMAR DASH	2024-11-22	.Receipt Showing Serv.copy To ct not Filed.
67	D-BLAPL/33254/2024	SUSHREE SANGITA PASAYAT	2024-11-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. P.S.Case No mentioned in Petition and Prayer not tally with Rejection order.
68	D-BLAPL/34736/2024	SAMARENDRA MOHANTY	2024-11-22	Date not mentioned in the v.nama.
69	D-CRLMC/34885/2024	ANIRUDHA DAS	2024-11-22	1.Provision of law not correctly furnished on the top of the cause title. 2. G.R.case no.2092/2023 mentioned at page no.12 does not tally with the cause title and prayer of the petition.
70	D-CMP/48787/2024	DEEPAK KUMAR MOHAPATRA	2024-11-22	8-CAUSE TITLE NOT IN ORDER. Status of parties in court below be furnished(ii)Age of petitioners given in Vaklatnama be reconciled as per cause title.
71	D-CRLA/35067/2024	AMITAV TRIPATHY	2024-11-22	This may be registered as BLAPL
72	D-RPFAM/48938/2024	SAROJ KUMAR PADHY	2024-11-22	1.D.A.F Rs58.20p to be paid
73	D-CRLMC/34560/2024	DEBASNAN DAS	2024-11-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED This is a Sexual Offense Case. Mothers name of Victim be deleted in page No.6.

74	D- CONTC/48800/2024	ROHIT RANJAN RAY	2024-11- 22	PAGING OF SYNOPSIS AND DATE CHART BE OMITTED
75	D- CRLMC/34925/2024	TAPOBANTA BARIK	2024-11- 22	.Petition not correctly addressed to Honorable Court
76	D-WP(C)/48573/2024	NITYANANDA BEHURIA	2024-11- 22	1. Fair copy of page 39 to be filed as some lines are under lined.2.Synopsis and Date of events not signed by the filing advocate.3.Contc case no mentioned under annexure-10 not tally with the averment and index of the writ petition and also Book mark index.
77	D- CRLMC/34982/2024	LALIT KUMAR MAHARANA	2024-11- 22	1.Page Nos. 126 to 128 are not marked. 2. Provision of Law not correctly furnished
78	D-WP(C)/48733/2024	BIBHU PRASAD TRIPATHY	2024-11- 22	1.Page No.46 Is not Legible
79	D-WP(C)/48298/2024	MIHIR KUMAR DASH	2024-11- 22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 17-REFERENCE CERTIFICATE NOT FURNISHED. Prayer not proper. 2..Petition not correctly addressed to Honorable Court
80	D- CONTC/48790/2024	ADV.	2024-11- 22	Code NOT CORRECT
81	D- MACA/48948/2024	PRASANTA KUMAR MAHALI	2024-11- 22	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 9 days
82	D- CONTC/48105/2024	ADV.	2024-11- 22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	D- BLAPL/35141/2024	BISWABHUSAN DAS	2024-11- 22	1. Annexure-1 not properly page marked in Index.2. C.T.Case No.wrongly mentioned as G.R.Case No.in para-1 of the petition.
84	D- ABLAPL/35063/2024	CHIRANJIB ROUT	2024-11- 22	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Lower Court order not submitted
85	D- ABLAPL/35086/2024	HRUDANANDA MOHAPATRA	2024-11- 22	1. Page no.24 not neat.
86	D- ABLAPL/35128/2024	SRIKANTA PANDA	2024-11- 22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Page no.8,9 ,10 not neat and legible.2. Occupation of the deponent on affidavit not furnished.
87	D-WP(C)/48265/2024	BIJAY LAKSHMI BERA	2024-11- 22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				20-VERNACULAR CERTIFICATE NOT FURNISHED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION v.nama not executed .Advocate welfare fee of Rs 50/- to be paid .
88	D-WP(C)/48580/2024	MOHAMMED RIAZ	2024-11-22	20-VERNACULAR CERTIFICATE NOT FURNISHED.
89	D-WP(C)/48727/2024	BHASKAR CHANDRA PANDA	2024-11-22	30-OTHER DEFECT (IF ANY) I.A. is not correctly addressed to Honorable Court
90	D-WP(C)/48699/2024	PRONoy MOHANTY	2024-11-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Ann-2 not legible .A.fee of Rs 3.30/- to be paid
91	D-WP(C)/48703/2024	PRONoy MOHANTY	2024-11-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED A.fee of Rs 3.30/- to be paid
92	D-BLAPL/34558/2024	SUKANTA KUMAR NAYAK	2024-11-22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. As per Standing order No.03 dated 09.07.2024, the name of the informant should not be mentioned in the petition.2. The name of the lower Court not mentioned in the cause title.3. C.T.Case No.39/24 reflected in cause title and F.I.R.but not tally in rejection order.
93	D-CMAPL/45147/2024	ADV.	2024-11-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
94	D-WP(C)/48653/2024	SIBA SANKAR SAMANTARAY	2024-11-22	.Petition not correctly addressed to Honorable Court
95	D-WP(C)/48326/2024	SHASHI BHUSAN JENA	2024-11-22	Receipt Showing Serv.copy To cg not Filed.
96	D-WP(C)/48661/2024	DIGAMBARA MISHRA	2024-11-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 43 and 44 not legible.
97	D-ABLAPL/34765/2024	AVIJIT PATNAIK	2024-11-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 not legible.As per standing order no-3 dated 9.7.2024 the name of Informant shall not be mentioned in Petition.

98	D-WP(C)/48672/2024	PRADEEP KUMAR MAHAPATRA	2024-11-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 16 and 17 not neat and legible.
99	D-WP(C)/48734/2024	SUKANTA KUMAR MISHRA	2024-11-22	1.Page No.84 and 85 Are Not Legible
100	D-CRLMP/34795/2024	PRASANTA KUMAR SAHOO	2024-11-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS.14 TO 19 NOT LEGIBLE.
101	D-WP(C)/48655/2024	P RAMAKRISHNA PATRO	2024-11-22	.Receipt Showing Serv.copy To ct not Filed.
102	D-RSA/48772/2024	UMESH CHANDRA MOHANTY	2024-11-22	1-COURT FEE IS DEFICIENT. 1. Period of Delay 18 days. 2.Deficit court fee of Rs. 6,184.25 not paid.
103	D-WP(C)/48752/2024	ANJAN KUMAR BISWAL	2024-11-22	30-OTHER DEFECT (IF ANY) Paragraphs of writ petition are not correctly numbered.
104	D-WP(C)/48692/2024	PRONoy MOHANTY	2024-11-22	Page no 14 not legible .A.fee of Rs3.30/- to be paid .
105	D-WP(C)/48743/2024	LALITENDU BHUYAN	2024-11-22	1.Synopsis and date charts are not alphabetically paginated.2.The name of the petitioner in affidavit of writ petition and I.A. not correctly furnished.
106	D-ABLAPL/34869/2024	BINAYA KUMAR MOHANTY	2024-11-22	P.S. and G.R.Case No not mentioned in Cause Title,Petition and Prayer.
107	D-WP(C)/48748/2024	AMIT KUMAR SAA	2024-11-22	Date mentioned in Annexure-5 does not tally with averment of writ petition,book mark index and index of writ petition.
108	D-ABLAPL/35056/2024	RAMESH CHANDRA SWAIN	2024-11-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Page marking not proper in the Index.Paragraph not correctly mentioned in the affidavit.Page 12 to 15 not legible.
109	D-ABLAPL/34917/2024	AMITAV TRIPATHY	2024-11-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 8 and 10 to 13 not partially neat.
110	D-WP(C)/48681/2024	KHIROD KUMAR SWAIN	2024-11-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Pages 25,26,30,31,45,47,48,49,58,59 and 62 to 66 not neat and legible.
111	D-ABLAPL/34954/2024	BIJAY JENA	2024-11-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no. 13 not neat.
112	D-ABLAPL/34924/2024	SATYA NARAYAN MISHRA 4	2024-11-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. As per FIRs. detail , date of disp. of not reflected in reference certificate.2. Authorization to swear affidavit on behalf of other petitioner not reflected in affidavit.3.Page nos. 13 and 14 not neatly legible.
113	D-WP(C)/48758/2024	AMIT PRASAD BOSE	2024-11-22	1.The name of the petitioner in affidavit not correctly furnished.2.The name of the opp.parties in vakalatnama is not correctly furnished.
114	D-ABLAPL/35014/2024	ALOK KUMAR MOHAPATRA	2024-11-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. G.R.No. , not reflected in synopsis and Petition. 2. D. C. fee Rs.50/- to be paid in V. Nama.
115	D-ABLAPL/34973/2024	S.S.RAY (2)	2024-11-22	14-NOT PROPERLY INDEXED. A,B not mentioned in index.
116	D-ABLAPL/34974/2024	PRASANT KUMAR BARIK	2024-11-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 10 not neat.
117	D-WP(C)/48719/2024	LAXMIKANTA MOHANTY	2024-11-22	30-OTHER DEFECT (IF ANY) Date charts not alphabetically paginated.
118	D-BLAPL/34951/2024	SURJYA NARAYAN SAHU	2024-11-22	G.R case number not tally with Rejection order and cause title.
119	D-BLAPL/35035/2024	ASHOK KUMAR PATTANAİK (A)	2024-11-22	Synopsis and date chart not mentioned in the Index.Paragraph number not properly mentioned in the petition copy.
120	D-ABLAPL/34943/2024	TARINI PANIGRAHI	2024-11-22	1-COURT FEE IS DEFICIENT. 1. Deficit Court fee of Rs.6/- not paid in the cause title. 2. .Petition not correctly addressed to Honorable Court
121	D-CRLA/35061/2024	BISWAJIT TRIPATHY	2024-11-22	1.Period of Delay 156 Days 2. Vakalatnama properly stamped, Executed and accepted - Enrollment and mobile no. of all counsels not furnished . Name of accused no .2 not tallied with the name in L .C judgement 3.Status of opp. party no 2 not properly furnished in cause title . 4 .In prayer portion of I .A -2987/2024 date of order furnished appears to be not correct . 5 . Date of order challenged appears to be not correct in cause title
122	D-ABLAPL/34963/2024	LAXMINARAYAN SAHOO	2024-11-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Synopsis and Date chart not page marking in the Index
123	D-ABLAPL/34964/2024	SANTOSH KUMAR DWIVEDY	2024-11-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 to 16 not partial neat.

124	D-ABLAPL/35020/2024	LAMBODOR ACHARI	2024-11-22	20-VERNACULAR CERTIFICATE NOT FURNISHED. Date of FIR. NOT CORRECT IN PARA.2 OF PETITION.
125	D-CRLA/35006/2024	SATYA RANJAN MULIA	2024-11-22	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 14.30 paisa not paid on c .copy of judgement .
126	D-ABLAPL/34884/2024	PADMA CHARAN PATTANAIK	2024-11-22	C.W.Fee Rs.10 not filed.
127	D-ABLAPL/35116/2024	BITAS KUMAR SWAIN	2024-11-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. I.C.CNo-1728/2023 in date of event, not tally with synopsis and cause title. 2. D.C.fee Rs. 50/- to be paid in V.nama.
128	D-BLAPL/34896/2024	RAMAKANTA PRADHAN	2024-11-22	This may be registered as a CRLA
129	D-ABLAPL/35024/2024	SUDEEP KUMAR SARANGI	2024-11-22	PARAGRAPH NOS. 7 AND 8 HAS BEEN REFLECTED TWO TIMES IN THE PETITION.
130	D-MACA/48947/2024	PRASANTA KUMAR MAHALI	2024-11-22	1.Period of Delay 9 days
131	D-BLAPL/34886/2024	PRANAYA SWAIN	2024-11-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of rejection order in para .3 of last portition not tally with rejection order. 2.Authorization to swear affidavit on behalf of petitioners not furnished in affidavit.
132	D-WP(C)/47233/2024	DR. BINODA KUMAR MISHRA	2024-11-22	1. Synopsis and Dates of Events not sign by the filing advocate.2.Date mentioned under Annexure-1 not tally with the Avenrment and index of the writ petition and Book marks index.
133	D-WP(C)/48449/2024	SANDHYARANI PANI	2024-11-22	1. Date mentioned under Annexure 4 and 8 not tally with the Index of the Writ petition and Book marks index.2.Page 38 not neat legible.3.identification portion of declaration in the affidavit left blank.
134	D-BLAPL/35117/2024	BISWARANJAN DALAI	2024-11-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Name of Saliput to be corrected as per FIR. 2. Page nos. 12 to 14 not partially neat.
135	D-BLAPL/34868/2024	DEEPAK KU SAHOO	2024-11-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 12 to 15 not neat.
136	D-BLAPL/34845/2024	KISHORE KUMAR NAIK	2024-11-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Paragraph not correctly mentioned in the affidavit.P.S and G.R case number not tally

				with cause title and synopsis.Name of the adv not mentioned capital letter in the v.nama
137	D-BLAPL/34992/2024	KURESH PRASAD DASH	2024-11-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
138	D-CRLLP/35082/2024	RABINDRA NATH PRUSTY	2024-11-22	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 31 days delay. 2.Provision of Law Not correctly furnished.
139	D-BLAPL/34854/2024	SUSHANTA KUMAR JOSHI	2024-11-22	Honble Court not tally with rejection order and cause title.
140	D-BLAPL/34889/2024	HARAPRASAD SAHU	2024-11-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. As per index list of date chart Alphabetical C page not filed. 2. Annexure -5 not filed.3.Provision of law not correctly mentioned.4. Pages 47 48 50 62 63 not legible. 5.Age of petitioner in V.nama not mentioned.6.U/S BNSS, 2023 not correctly furnished in the petition
141	D-BLAPL/34962/2024	BIJAYA KUMAR PARIDA	2024-11-22	Honble court not tally with rejection order and cause title.Page 13 not found.
142	D-BLAPL/34907/2024	PUSPAMITRA MOHAPATRA	2024-11-22	Honble Court not correctly mentioned in the Rejection order and cause title.Page 15 not partial neat.
143	D-WP(C)/48582/2024	NALINI KANTA DASH	2024-11-22	Copy not served on S.C.(T)
144	D-CRLMC/34788/2024	ANIRUDHA DAS	2024-11-22	1. Subject code not correctly furnished in index.
145	D-BLAPL/34952/2024	ASHOK KUMAR BEHERA	2024-11-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 10 to13 not neat.
146	D-GUAP/48667/2024	RAMESH AGARWAL	2024-11-22	1-COURT FEE IS DEFICIENT. 1. Court Fee Rs 12/ payable, Rs 6/ paid, D.C.F. of Rs 6/ to be paid 2.Provision of Law not correctly furnished 3.Code not correctly indicated 4. date of judgment not correctly mentioned in being aggrieved and prayer.
147	D-WP(C)/48607/2024	NIRANJAN BISWAL	2024-11-22	1.Legible copy of page-26 and 45 to be filed.2.The name of the petitioners in index ,affidavit and I.A. not correctly furnished.
148	D-CRLMC/34802/2024	AMIT PRASAD BOSE	2024-11-22	1. Fathers name not furnished on Op nos 1 and 2 . 2. Age of the petitioner in cause title not tally with V.nama
149	D-CRLMC/34900/2024	AMULYA RATNA PANDA	2024-11-22	1.Date of Annexures 2 and 3 as mentioned in the Index,cause title and averments of the petition does not tally with the Annexures filed.
150	D-WP(C)/48517/2024	SANTOSH KUMAR SWAIN	2024-11-22	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED In the Affidavit of the writ petition and Affidavit of the I.A.petition sl no 2 wrongly mentioned Husbands name instead of Fathers name.
151	D-WP(C)/48533/2024	BASUDEV BARIK	2024-11-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Synopsis not alphabetically paginated
152	D-WP(C)/48567/2024	MANOJA KUMAR KHUNTIA	2024-11-22	D.F court Fee Rs 2/- to be paid on V nama
153	D-CRLMC/34804/2024	ANIRUDHA DAS	2024-11-22	1. FIR copy to be filed.
154	D-CRLA/31908/2024	SARATHI JYOTI MOHANTY	2024-11-22	The name of victim be deleted at line-4 of page-3
155	D-WP(C)/48731/2024	SUKANTA KUMAR MISHRA	2024-11-22	1.Page Nos.83 and 84 Are not legible.
156	D-WP(C)/48608/2024	SANJIB SWAIN	2024-11-22	1.Legible copy of page-81,83 and 137 to be filed.2.Page-84 not properly arranged.3.Xerox attested copy of order under Annexure-1 filed, but free/authenticated copy there of not filed.
157	D-CONTC/48617/2024	ADV.	2024-11-22	1.The Petitioner No.6 In the Petition Indicated deponent/ Petitioner No-1 In declaration Instead of Petitioner No. 6.
158	D-WP(C)/48633/2024	KRISHNA CHANDRA SAHU	2024-11-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Legible copy of page-11 to be filed
159	D-CRLMC/34785/2024	ANIRUDHA DAS	2024-11-22	1. Subject code not correctly furnished in index.
160	D-WP(C)/48306/2024	SASHIBHUSAN DAS	2024-11-22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page nos.157 to 159,183, 184 not legible .
161	D-WP(C)/48724/2024	AJAYA KUMAR MOHARANA	2024-11-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Synopsis and date charts are not filed..2.Required court fee and stamps in vakaltnama not paid
162	D-WP(C)/48634/2024	ANIL KUMAR DAS	2024-11-22	Mobile number of all the counsel in vakalatnama not furnished
163	D-WP(C)/48737/2024	BHASKAR CHANDRA PANDA	2024-11-22	1.Petitioner has not executed vakaltnama.2.Interim Applications are not correctly addressed to Honorable Court.3.Date mentioned in Annexure-7 and averment of writ petition does not tally with book marks index and index of writ petition.
164	D-WP(C)/48781/2024	ANIL KUMAR BEHERA	2024-11-22	1.Annexure-1 not attested as true copy and not correctly page marked.2.Mobile number of the

				counsel in vakaltnama not furnished.
165	D-CRLMC/34730/2024	SHELLY DAS	2024-11-22	1.Age of the petitioner nos.4, 5 and petitioner no.3 age and fathers name not mentioned in cause title. 2. Deponent no. 2 not executed and name and address of the petitioner nos.2 to 5 not mentioned in V.nama. 3. Certified copy of annex-1 not filed. 4. .mobile Phone Numbers Of All The Signing Advocates Not Indicated
166	D-WP(C)/48685/2024	PRASANNA KUMAR NAYAK	2024-11-22	Page no 29 ,30 not neat and legible .
167	D-CRLMC/34767/2024	SAILAZA NANDAN DAS	2024-11-22	1. Occupation not furnished in affidavit.
168	D-WP(C)/48829/2024	BISWARANJAN DAS	2024-11-22	Page-20 under Annexure-7 not filed as per book marks index and index of writ petition.
169	D-CMP/48651/2024	JNYANANANDA PANDA	2024-11-22	8-CAUSE TITLE NOT IN ORDER. Age of sole Opp.Party be reconciled as per appellate court order.
170	D-CMP/48637/2024	DAYANANDA MOHAPATRA	2024-11-22	8-CAUSE TITLE NOT IN ORDER. Status of parties in court below not furnished, (ii)Neat copy of page 19 and anx.5 be filed. (iii)Certified copy of impugned order under anx.11 be filed.
171	D-CONTC/48760/2024	DIPTI MOHAPATRA	2024-11-22	Code NOT CORRECT ALSO IN INDEX PAGE
172	D-WP(C)/48710/2024	SURENDRA KUMAR GARTIA	2024-11-22	Synopsis and date charts are not alphabetically paginated and also not marked in index.
173	D-ABLAPL/35055/2024	MANOJ KUMAR PANDA	2024-11-22	1.In v. nama the age of the petitioner no.1 is not tally with the writ petition.
174	D-CONTC/48488/2024	ADV.	2024-11-22	1.Page Nos.7 to 9 Vide Annexure-1 Not Available.
175	D-BLAPL/34942/2024	AMULYA RATNA PANDA	2024-11-22	Year of T. R. no . wrongly mentioned in F.I.R. and Annexure -2 in order no.7 dtd 15. 4 2024.
176	D-WA/48652/2024	SASWAT DAS, A.G.A.	2024-11-22	The date of order mention in Index under annexure -2 appears to be wrong
177	D-BLAPL/35079/2024	SAROJ KUMAR PADHI	2024-11-22	As per the standing order no.3 dtd. 9-7-2024, name of the prosecutrix / informant shall not be reflected in synopsis and petition . Then S.R.will be made.
178	D-WA/48660/2024	SASWAT DAS,A.G.A	2024-11-22	The date of order mention in Index under Annexure-2 appears to be wrong
179	D-CONTC/48594/2024	ADV.	2024-11-22	Annexure No. wrongly mentioned at page no.5 of para-5
180	D-CMP/48841/2024	BHAWANI SANKAR PANIGRAHI	2024-11-22	3-AUTHENTICATION FEE IS DEFICIENT. Deficit A.Fee of Rs.7.90p. be paid.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 22-11-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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